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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.64/BB /2019	For admission	Section 7 of I&B code	M/s Vintage Foods & Industries Ltd	C S Maya Gupta	M/s KSIIDC Limited and other	

ADVOCATE FOR PETITIONER/s :

MUKESH YADAV
8050162057

for Applicant

Mukesh Yadav

ADVOCATE FOR RESPONDENT/s :

ORDER

Heard Shri Mukesh Yadav, learned Counsel for the Applicant.

Learned Counsel for the Applicant is directed to submit a list of all the Operational and Financial Creditors duly certified by a Chartered Accountant. Post the case on 19.03.2019.

Ashok Kumar Mishra

Member (T)

Rajeswara Rao Vittanala

Member (J)

Krishna
Verified

Court Officer